

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 07  
**173/241-242(PB)/2019**

**IN THE MATTER OF:**

Emmar Holding II	....	Applicant/petitioner
v.		
Emmar MGF Land Ltd. & Ors.	....	Respondent

**Order under Section 241-242**

**Order delivered on 23.07.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. S.N Mukherjee, Sr. Adv., Mr. Sudhir Kr. Makkar, Sr. Adv. with Mr. Dheeraj Nair, Mr. Kumar Kislay, Mr. Angad Baxi, Advs.

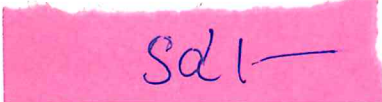
For the respondent

Dr. U.K Chaudhary, Sr. Adv., Mr. Abinav Vashisth, Sr. Adv. with Ms. Manisha Chaudhary, Ms. Priya Singh, Mr. Mansumyer Singh, Advs. with Mr. Pratham Soni, CS for R-2, 3, 4 & 8

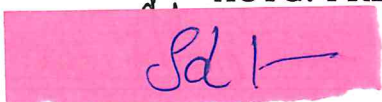
Mr. Sajjan Poovayya, Sr. Adv. with Mr. Kunal Sinha, Mr. Pratibhanu Singh Kharola, Ms. Raksha Agarwal, Advs. for R-1

**ORDER**

Respondent side part heard, list on 24.07.2020.

  
sd/

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
sd/

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**